2017 High Court, Appellate Side Calcutta

DATED: CALCUTTA, THE 23rd JUNE, 2017

Schedule of Viva-voce in the process of Selection and Promotion to the post of Additional District & Sessions Judge, Fast Track Court belonging to the cadre of Civil Judge (Senior Division) towards filling up the 24 (twenty four) vacancies declared vide Court's Notification No. 0006-R(JS) dated 03.01.2017, for the 72 eligible WBJS Officers (as listed in the schedule enclosed) in the substantive cadre of Civil Judge (Senior Division).

Venue	:	Study Room, adjacent to the Chamber of the Registrar General, Main Building, 1 st Floor, High Court, Calcutta
Date	:	13 th , 14 th , 17 th , 18 th , 19 th July, 2017
		(14 Officers each on first 3 days and 15 officers each on last 2 days, as mentioned against the names of the eligible Officers in the appropriate column of the Schedule enclosed)
Time	:	04:00 P.M. onwards.
Reporting Time & Place	:	3.30 P.M. at the Chamber of the Registrar General, Main Building, 1 st Floor, High Court, Calcutta

By Order,

Sd/-

(Subhasis Dasgupta) Registrar (Judicial Service)

SCHEDULE OF VIVA-VOCE OF ELIGIBLE OFFICERS COMING UNDER THE ZONE OF CONSIDERATION FOR FILLING UP THE VACANCIES IN <u>FAST TRACK COURTS</u>

Sl.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
No.			
1.	Sri Pradip Kumar Ray	CJ(SD), 2 nd Court, Krishnanagar, Nadia	13.07.2017
2.	Sri Arabinda Panti	Judge, 2 nd Labour Court, Calcutta, on deputation	13.07.2017
3.	Smt. Ali Biswas (Sarkar)	CJ(SD), 3 rd Court, Howrah	13.07.2017
4.	Sri Fatik Chandra Mondal	CJ(SD), Arambagh, Hooghly	13.07.2017
5.	Sri Hidayatullah Bhutia	CJM, Balurghat, Dakshin Dinajpur	13.07.2017
6.	Sri Arup Kumar Das	CJM, Darjeeling	13.07.2017
7.	Sri Tito Rob	Registrar, District Judge's Court, Burdwan	13.07.2017
8.	Sri Sridhar Chandra Su	CJ(SD), Siliguri, Darjeeling	13.07.2017
9.	Sri Dinanath Prasad	CJM, Tamluk, Purba Medinipur	13.07.2017
10.	Sri Debapriya Basu	CJM, Jalpaiguri	13.07.2017
11.	Salim Ahmed Ansari	CJM, Cooch Behar	13.07.2017
12.	Sri Sabyasachi Chattoraj	Registrar, District Court, Paschim Medinipur	13.07.2017
13.	Smt. Mukulika Sinha	CJ(SD), Baruipur, South 24-Parganas	13.07.2017
14.	Sri Sudip Bhattacharya	Law Officer, Directorate of Drug Control, Govt. of W.B.	13.07.2017

<u>ON 13.07.2017</u>

<u>ON 14.07.2017</u>

15.	Sri Pinaki Mitra	CJM, Murshidabad	14.07.2017
16.	Sri Sanjay Chowdhury	CJ(SD), Tehatta, Nadia	14.07.2017
17.	Sri Sanjay Ranjan Paul	CJM, Burdwan	14.07.2017
18.	Sri Arjun Mukherjee	Registrar, Barasat, North 24-Parganas	14.07.2017
19.	Sri Arun Kumar Nandy	CJM, Bankura	14.07.2017
20.	Shri Rajesh Tamang	Secretary, DLSA, Malda	14.07.2017
21.	Sri Abhiram Barman (S. C.)	CJM, Raiganj, Uttar Dinajpur	14.07.2017
22.	Sri Krishna Murari Prasad Gupta	CJ(SD), Islampur, Uttar Dinajpur	14.07.2017
23.	Sri Ratan Kumar Gupta	ACJM, Asansol, Burdwan	14.07.2017
24.	Sri Sanjoy Kumar Sharma	ACJM, Islampur, Uttar Dinajpur	14.07.2017
25.	Sri Hemanta Sinha	ACJM, Buniadpur, Dakshin Dinajpur	14.07.2017
26.	Sri Sumit Adhikari	Registrar, Alipore, South 24-Parganas	14.07.2017
27.	Sri Rajesh Guha Ray	CJ(SD), Ghatal, Paschim Medinipur	14.07.2017
28.	Sri Tikendra Narayan Pradhan	CJ(SD), 1 st Court, Berhampore, Murshidabad	14.07.2017

<u>ON 17.07.2017</u>

Sri Biswajyoti Chatterjee	CJ(SD), Chanchal, Malda	17 07 2017
	CJ(SD), Chanchai, Maida	17.07.2017
Sri Sadhan Mondal	CJ(SD), 1 st Court, Howrah	17.07.2017
Sri Sisir Kumar Meyur	Secretary, DLSA, Paschim Medinipur	17.07.2017
Smt. Papiya Das	ACJM, Lalbagh, Murshidabad	17.07.2017
Sri Suresh Singh	CJ(SD), 1 st Court, Alipore, South 24- Pgs.	17.07.2017
Sri Manoj Kumar Prasad	CJM, Malda	17.07.2017
Sri Priyajit Chatterjee	Registrar, City Civil Court, Calcutta	17.07.2017
Sri Guru Das Biswas	Competent Authority, Metro Railway, Calcutta, on deputation,	17.07.2017
Sri Surajit Seal	Registrar, Civil Courts, Howrah	17.07.2017
Sri Ramendra Nath Makhal	CJ(SD), Bongaon, North 24-Parganas	17.07.2017
Sri Tarun Kumar Mondal	CJ(SD), Sadar, Cooch Behar	17.07.2017
Sri Prasun Ghosh	CJM, Paschim Medinipur	17.07.2017
Sri Debasis Chowdhury	CJ(SD), Diamond Harbour, South 24- Parganas	17.07.2017
Sri Prakash Chandra Barman	CJM, Suri, Birbhum	17.07.2017
	Sri Sisir Kumar MeyurSmt. Papiya DasSri Suresh SinghSri Manoj Kumar PrasadSri Manoj Kumar PrasadSri Priyajit ChatterjeeSri Guru Das BiswasSri Surajit SealSri Ramendra Nath MakhalSri Tarun Kumar MondalSri Prasun GhoshSri Debasis Chowdhury	Sri Sisir Kumar MeyurSecretary, DLSA, Paschim MedinipurSmt. Papiya DasACJM, Lalbagh, MurshidabadSri Suresh SinghCJ(SD), 1st Court, Alipore, South 24- Pgs.Sri Manoj Kumar PrasadCJM, MaldaSri Priyajit ChatterjeeRegistrar, City Civil Court, CalcuttaSri Guru Das BiswasCompetent Authority, Metro Railway, Calcutta, on deputation, Registrar, Civil Courts, HowrahSri Ramendra Nath MakhalCJ(SD), Bongaon, North 24-ParganasSri Tarun Kumar MondalCJ(SD), Sadar, Cooch BeharSri Debasis ChowdhuryCJ(SD), Diamond Harbour, South 24- Parganas

<u>ON 18.07.2017</u>

43.	Smt. Kumkum Chattopadhyay	CJM, Purulia	18.07.2017
44.	Sri Nirupam Kar	CJ(SD), Haldia, Purba Medinipur	18.07.2017
45.	Smt. Bipasha Mandol (Das)	Dy. A.G.O.T. Govt. of W.B.	18.07.2017
46.	Abu Helal Manjurur Rahaman	CJ(SD), Ranaghat, Nadia	18.07.2017
47.	Sri Debanjan Ghosh	Deputy Registrar, WB Human Rights Commission, on deputation	18.07.2017
48.	Sri Sarad Kumar Chettri	CJ(SD), 3 rd Court, Alipore, South 24- Pgs.	18.07.2017
49.	Sri Asim Kumar Debnath	ACJM, Tufanganj, Cooch Behar	18.07.2017
50.	Smt. Soma Chakraborty	Deputy Registrar, West Bengal Taxation Tribunal	18.07.2017
51.	Sri Ananta Kumar Bardhan	CJ(SD), 2 nd Court, Alipore, S. 24-Pgs.	18.07.2017
52.	Sri Satya Arnab Ghosal	CMM, Calcutta	18.07.2017
53.	Sri Rohan Sinha	CJ(SD), 2 nd Court, Baruipore, South 24-Parganas	18.07.2017
54.	Sri Deepto Ghosh	CJM, Howrah	18.07.2017
55.	Sri Anirban Chowdhury	ACJM, Contai, Purba Medinipur	18.07.2017
56.	Smt. Moumita Bhattacharya	Registrar-cum-Deputy Secretary, SLSA, Calcutta	18.07.2017
57.	Sri Ajayendra Nath Bhattacharya	CJ(SD), Sealdah, South 24-Parganas	18.07.2017

<u>ON 19.07.2017</u>

Smt. Melissa Gurung	CJ(SD), 5 th Court, Alipore, South 24-	19.07.2017
	Parganas	
Sri Anuruddha Maity	CJM, Hooghly	19.07.2017
Sri Pradip Kumar Gangopadhyay	CJ(SD), 9 th Court, Alipore, South 24- Parganas	19.07.2017
Sri Ananta Kumar Singha	ACJM, Bishnupur, Bankura	19.07.2017
Smt. Mandakranta Saha	CJ(SD), 2 nd Additional Court, Burdwan	19.07.2017
Smt. Suparna Bandyopahyay (nee Ghosh)	Secretary, DLSA, Purba Medinipur	19.07.2017
Shri Arup Roy	CJM, Nadia	19.07.2017
Sri Saugata Roy Chowdhury	CJM, Alipore, South 24-Parganas	19.07.2017
Smt. Arpita Ghosh	ACJM, 2 nd Court, Haldia, Purba Medinipur	19.07.2017
Sri Bikash Lama	ACJM, Tehatta, Nadia	19.07.2017
Karim Ur Reza	Senior Municipal Magistrate, Calcutta	19.07.2017
Smt. Nilanjana Chatterjee	Judge, 1 st Labour Court, Calcutta, on deputation	19.07.2017
Sri Sandip Karmakar	CJM, Barasat, North 24-Parganas	19.07.2017
Sri Indranil Chatterjee	CJ(SD), Alipurduar, Jalpaiguri	19.07.2017
Smt. Modhumita Basu	ACMM-1, Calcutta	19.07.2017
	Sri Pradip Kumar Gangopadhyay Sri Ananta Kumar Singha Mahapatra Smt. Mandakranta Saha Smt. Suparna Bandyopahyay (nee Ghosh) Shri Arup Roy Sri Saugata Roy Chowdhury Sri Saugata Roy Chowdhury Smt. Arpita Ghosh Sri Bikash Lama Karim Ur Reza Smt. Nilanjana Chatterjee Sri Sandip Karmakar Sri Indranil Chatterjee	ParganasSri Anuruddha MaityCJM, HooghlySri Pradip Kumar GangopadhyayCJ(SD), 9 th Court, Alipore, South 24- ParganasSri Ananta Kumar Singha MahapatraACJM, Bishnupur, BankuraSmt. Mandakranta SahaCJ(SD), 2 nd Additional Court, BurdwanSmt. Suparna Bandyopahyay (nee Ghosh)Secretary, DLSA, Purba MedinipurSmt. Suparna Bandyopahyay (nee Ghosh)CJM, Alipore, South 24-ParganasSmt. Suparna Bandyopahyay (nee Ghosh)CJM, Alipore, South 24-ParganasSmt. Arup RoyCJM, Alipore, South 24-ParganasSri Saugata Roy ChowdhuryCJM, Alipore, South 24-ParganasSmt. Arpita GhoshACJM, 2 nd Court, Haldia, Purba MedinipurSri Bikash LamaACJM, 7 ^{eh} Calcutta, NadiaKarim Ur RezaSenior Municipal Magistrate, CalcuttaSmt. Nilanjana ChatterjeeJudge, 1 st Labour Court, Calcutta, on deputationSri Sandip KarmakarCJ(SD), Alipurduar, Jalpaiguri

Page 4

2017 High Court, Appellate Side Calcutta

Dated, Calcutta the 23rd

<u>No. 3369-A – 3374-A</u> June, 2017

- From: Sri Subhasis Dasgupta, Registrar (Judicial Service) High Court, Appellate Side, Calcutta.
- To: 1. All the District Judges of West Bengal including the A & N Islands,
 - 2. The Chief Judge, City Sessions Court, Calcutta,
 - 3. The Chief Judge, City Civil Court, Calcutta.
 - 4. The Chief Judge, Presidency Small Causes Court, Calcutta
 - 5. The Secretary, Judicial Department, Govt. of W.B.,
 - Writers' Buildings, Kolkata 700001
 - 6. The Member Secretary, State Legal Services Authority, W.B.,
 - City Civil Court Building, Kolkata 700001.
 - Sub: Schedule of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court in the cadre of Civil Judge (Sr. Divn.) towards filling up 24 (twenty four) vacancies declared vide Court's Notification No. 0006-R(JS) dated 03.01.2017 involving 72 eligible WBJS officers from the substantive cadre of Civil Judge (Senior Division).

Sir/Madam,

With reference to the above, I am directed to inform you that viva-voce of 72 eligible WBJS officers in the substantive cadre of Civil Judge (Senior Division) in the process of selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court is scheduled to be held on 13.07.2017, 14.07.2017, 17.07.2017, 18.07.2017 and 19.07.2017, following the schedule as being published in Court's website on 23.06.2017 and enclosed herewith.

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the (72) eligible officers to leave their respective stations in the morning of the day of viva-voce for the officers posted nearby / before the respective day of viva voce for the Officers stationed in far off places, as the case may be, and to join back soon after completion of their Viva-Voce and such absence of the officers shall be treated as **"Leave on Duty"**.

You are therefore, requested to inform the concerned officers as listed in the schedule enclosed herewith and posted under your control accordingly, so that they, specially those posted in remote and far-off stations, may get adequate time for to and fro journey for the purpose.

This may be treated as important and urgent.

For further information, if any, the officers may be requested to visit the Court's website *www.calcuttahighcourt.nic.in*. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.30 p.m.), over Phone No. (033)-2254-8065/2254-8226/2243-6080.

Yours faithfully,

Sd/-Registrar (Judicial Service)

Encl.: Schedule of Viva-voce (4 sheets)

(i)

Memo No. 3375-A - 3381-A

Copy forwarded for information and necessary action to :

- Sri Arabinda Panti, Judge, 2nd Labour Court, N.S. Building, Calcutta
- Sri Sudip Bhattacharya, Law Officer, Directorate of Drugs Control, Government of W.B., KIT Building, 5th Floor, P-16, India Exchange Place Extension, Kolkata 73
- (iii) Sri Guru Das Biswas, Competent Authority, Metro Railway, Calcutta, 39/1, Rashbehari Avenue, Kolkata 26
- (iv) Smt. Bipasha Mondal (Das), Dy. A.G.O.T., Govt. of W.B.
- (v) Sri Debanjan Ghosh, Deputy Registrar, WB Human Rights Commission, Purta Bhavan, Block BF, Salt Lake, Kolkata – 91
- (vi) Smt. Soma Chakraborty, Deputy Registrar, West Bengal Taxation Tribunal, Jalasampad Bhawan, Block-DF, Sector-1, Kolkata, West Bengal 700091
- (vii) Smt. Nilanjana Chatterjee, Judge, 1st Labour Court, N.S. Building , Calcutta